

different States. The Government of India have been advising the State to review such provisions which are not in the interest of growth of farm forestry. The National Forestry Policy announced in 1988 also emphasises the need for modifying the land laws, wherever necessary, so as to facilitate and motivate individuals and institutions to undertake tree farming on their own lands.

**News Item Captioned "Land Ceiling Rules being Simplified"**

\*936. PROF. RAMKRISHNA MORE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the news-item captioned "Land Ceiling rules being simplified" appearing in "The Hindustan Times" dated 11 April, 1989 high-lighting inter-alia the need to simplify the procedures concerning Land Ceiling Act, regularisation of residential premises being used for commercial purposes and approving the unauthorised colonies in different parts of Delhi;

(b) if so, the outcome of the exercise undertaken by the Delhi Administration; and

(c) the follow up action taken thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):  
(a) Yes, Sir.

(b) and (b). The Delhi Administration has reported that the exercise has not yet been fully completed.

**Field Survey Units for Health Schemes for Poor**

\*937. SHRI BHADRESWAR TANTI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any steps have been taken by Government to set up field survey units in remote areas to ensure that the health scheme benefits percolate down to the poorest of the poor;

(b) if so, the details thereof; and

(c) whether any provisions have been made in the Seventh Five Year Plan to make this scheme a success?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). Six field survey units have been established for conducting studies on specific issues and suggesting improvements in the quality of data. These field units are located at Bangalore, Bhubaneswar, Bhopal, Jaipur, Lucknow and Patna.

(c) Yes, Sir.

[*Translation*]

**Export to Polyester Viscose Blended Yarn**

\*938. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether India is now in a position to export substantial quantities of Polyester Viscose blended yarn and fabrics without affecting the domestic market;

(b) whether there are complaints about procedural hurdles in the export of these items; and

(c) if so, the steps proposed to be taken to liberalise the export policy and remove the procedural hurdles?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE